

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-111/2012/10781/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Raktim Duarah,
District & Sessions Judge,
Nagaon.

Dated Guwahati, the ^{22nd} November, 2022.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJN/8826 Dated the 17.11.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 18.11.2022 till the morning of 21.11.2022**, as prayed for. Further, Addl. Sessions Judge cum Special Judge, POCSO, Nagaon and in her absence the next senior most Judicial officer will remain in charge of your Court and office during your absence.

Yours faithfully,


sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-111/2012/10782/A, dated , 22-11-2022

Copy to:

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE) 